

DIVISION BENCH
COURT - II

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1684(KB)2018
RST.A (IBC)/16(KB)2022, IA(I.B.C)/406(KB)2023,
IA(I.B.C)/1301(KB)2023, IA(I.B.C)/518(KB)2022,
IA(I.B.C)/763(KB)2021, IA(I.B.C)/524(KB)2022,
IA(I.B.C)/1022(KB)2023, IA(I.B.C)/898(KB)2023,
IA(I.B.C)/1284(KB)2023, IA(I.B.C)/646(KB)2022,
IA(I.B.C)/1400(KB)2023, IA(I.B.C)/84(KB)2022,
IA(I.B.C)/1001(KB)2022, IA(I.B.C)/1149(KB)2022,
IA(I.B.C)/1000(KB)2022, IA(I.B.C)/1035(KB)2021,
IA(I.B.C)/140(KB)2022, IA(I.B.C)/1173(KB)2020,
IA(I.B.C)/347(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JULY 2024

IN THE MATTER OF	JAYANTA BANERJEE VS INCAB INDUSTRIES LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Prantik Garai, Adv.] For the Tropical Venture

Mr. Shaunak Mitra, Adv.] For the Resolution Professional
Mr.Siddhanth Makkar, Adv.]

Dr. Avishek Manusinghvi, Sr. Adv.] For the SRA
Mr. Avishkar Singhvi, Adv.]
Mr. Orijit Chatterjee, Adv.]
Ms. Swati Dalmia, Adv.]

Mr. Akhilesh Kumar Srivastava, Adv.] For the Bagwati in IA(I.B.C)/406(KB)2023
Mr. Akash Sharma, Adv.]
Mr. Prince Verma, Adv.]
Ms. Kiran Gupta, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. List the matter for further consideration on **01.08.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)